

[English]

Nandadevi National Park

*148. SHRI L. RAMANA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Nandadevi National Park in Uttar Pradesh has lying practically shut to visitors and trekkers;

(b) if so, the reasons therefor; and

(c) the steps proposed to open it for social, cultural and economic benefits of the local people ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ): (a) and (b) Yes, Sir. For ensuring regeneration of the degraded and polluted ecosystem of the Nanda Devi National Park it is considered necessary to control strictly the entry of visitors and domestic animals into it. Accordingly, all trekking and mountaineering expeditions into the park have been prohibited.

(c) The State Government of Uttar Pradesh, has reported that normal development activities and ecodevelopment projects are being undertaken outside the Nanda Devi National Park for the social, cultural and economic benefits of the local people.

Welfare Schemes in U.P.

*149. SHRI BHAGWAN SHANKAR RAWAT :
SHRI N.S.V. CHITTHAN :

Will the Minister of WELFARE be pleased to state :

(a) the details of the welfare schemes being implemented by the Ministry in Uttar Pradesh; and

(b) the details of the funds allocated for the purpose, district-wise ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Details of Welfare Schemes and expenditure incurred thereon:

(Rupees in lakhs)

S. No.	Name of the Scheme	Amount Released	
		1994-95	1995-96
1	2	3	4
I.	SCHEDULED CASTE DEVELOPMENT		
1.	SCA to SCP	6297.51	5839.03
2.	Scheduled Caste Dev. Corpn.	282.77	—
3.	Liberation & Rehabilitation of Scavengers and their dependents	4505.00	3816.00
4.	Post Matric Scholarship to Children	735.68	1685.24
5.	Pre Matric Scholarship to Children of those engaged in unclean occupation	166.31	162.16
6.	Book Bank	54.00	15.00
7.	Girls Hostels for SCs	—	31.82
8.	Boys Hostels for SCs	—	66.90
9.	Coaching & Allied Scheme	—	—
10.	Upgradation of merit of SC/ST students	4.93	—
11.	Implementation of PCR Act, 1955 and SCs & STs (Prevention of Atrocities) Act, 1989	178.51	399.43
12.	Aid to Voluntary Organisations for SCs (Assistance given direct to Vol. Organisations)	198.86	170.75